

(c) whether fertilizer plants would work to the capacity level during the next two years ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) and (b) A capacity utilisation of 80% is considered satisfactory for the fertilizer industry according to the norms as well as international standards. A number of fertilizer plants are operating near or above this level of capacity. Some fertilizer plants have, however, not been able to raise their production to a satisfactory level due to various constraints. Equipment/design deficiencies and power problems are the major constraints inhibiting these plants. Remedial measures such as renovation/debottlenecking/modernisation, installation of captive power facilities, addition of balancing equipments, etc. have either been initiated or planned in order to remove the constraints on production and improve the performance of these fertilizer plants.

(c) The fertilizer plants now faced with the aforesaid constraints are expected to do much better after the remedial measures have been implemented.

Freight subsidy for transport of Fertilizers

1321. **SHRI MOOL CHAND DAGA :** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that the Government allow freight subsidy for transport of fertilizers; and

(b) if so, the details thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) Yes, Sir.

(b) The fertilizer manufacturers are required to sell their products at a uniform maximum retail price (exclusive only of local taxes). The distribution of fertilizers is made by the manufacturer according to the supply plan drawn up by the Government for each season. The freight incurred by the manufacturers on transport differs from plant to plant and product to product

depending on the areas covered under the supply plan. Therefore, specific freight is determined for each manufacturer based on the supply plan and is so reimbursed to them.

सरकार द्वारा लागू न किए गए कानूनों का ब्योरा

1322. श्री मूलचन्द डागा : क्या विधि न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत सरकार द्वारा पारित उन अधिनियमों के नाम क्या हैं जिन्हें अभी तक लागू नहीं किया गया है और क्या उनकी एक पूरी सूची सदन के सभा पटल पर रखी जाएगी; और

(ख) संसद् द्वारा इन अधिनियमों को किन तारीखों में पारित किया गया और उन पर राष्ट्रपति ने किन तारीखों को सहमति दी ?

विधि, न्याय और कम्पनी कार्य मंत्री (श्री जगन्नाथ कौशल) : (क) और (ख) जानकारी इकट्ठी की जा रही है और सदन के पटल पर रख दी जाएगी ।

Import and Export of Films

1323. **SHRI MOOL CHAND DAGA :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the of name the countries from where cinema films are being imported;

(b) whether our terms and conditions for importing films from all those countries are one and the same and if not, the reasons thereof;

(c) the amount paid by Government to the foreign countries during the last five years giving country-wise details and yearly break-up for importings films; and

(d) the amount earned in foreign exchange by exporting films abroad during the same period giving country-wise details ?